

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4654
ANSWERED ON:21.02.2014
CLEARANCE BY FIPB
Owaisi Shri Asaduddin

Will the Minister of FINANCE be pleased to state:

- (a) whether the Foreign Investment Promotion Board (FIPB) has approved a proposal to assemble helicopters in collaboration with a firm which is facing corruption charges and if so, the details thereof;
- (b) the response of the Government/ FIPB thereto; and
- (c) the steps taken by the Government for better coordination between different departments of the Government?

Answer

Minister of State in the Ministry of Finance
(SHRI NAMO NARAIN MEENA)

(a) to (c): FIPB has approved a proposal of M/s Indian Rotorcraft, a joint venture between M/s Tata Sons Limited, Mumbai and M/s AugustaWestland N.V., The Netherlands, to engage in the business of undertaking final assembly of both military and civil versions of AugustaWestland's AW119Ke helicopters in India with 26 % FDI by M/s AugustaWestland N.V., The Netherlands in its 169th meeting held on September 02, 2011. The decision was taken in consultation with all concerned Ministries/Departments including Ministry of Defence and Ministry of Home Affairs as laid down in the Foreign Direct Investment Policy.